BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH **AHMEDABAD**

C.P. (I.B) No. 89/7/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2017

Name of the Company:

Punjab National Bank.

V/s.

Siddhi Vinayak Logistics Ltd.

Section of the Companies Act:

Section 7 of the Insolvency and Bankruptcy

Code

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** REPRESENTATION

SIGNATURE

A. GANPHI

ADVOCATE

2. DILIANT. B. KAKKAD

ADUOCATE. RESPONDENT.

ORDER

Learned Advocate Mr. Anip Gandhi present for Applicant/ Financial Creditor. Learned Advocate Mr Digant Kakkad present for Respondent.

Proof of service of notice on Respondent filed.

Learned Advocate Mr Digant Kakkad filed Vakalatnama for Respondent.

At request of Respondent counsel for filing objection, if any.

List the matter on 31.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 29th day of August, 2017.